

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Order dated 17.04.07

Heard Mr.B.S. Tripathy Ld. Counsel appearing for the Applicant and Mr. S.K.Ojha, Ld. Standing Counsel appearing for the Railways on whom a copy of this O.A. has been served.

The case of the Applicant is that he is a retired employee of the Railways and has not received his full L.A.P and leave salary. Therefore, he has sought for a direction to the Respondents to release his LAP and Leave Salary after calculating the same properly and paid to him. His case is that he has filed representation to the Sr. DPO, Khurda Road on dated 16.11.06 vide Annexure-A/7 praying the relief claimed in this O.A. Also he has filed representation before Sr. Divisional Personnel Officer, East Coast Railway, Khurda Road on dated 23.02.06. This has been followed by series of reminders vide Annexure A/3, A/4 and A/6. His representation has been forwarded to the Sr. DPO, Khurda Road ~~from~~ <sup>by</sup> the Sr. Divisional Commercial Manager, Khurda Road vide Annexure-A/7 dated 16.11.06.

Since the Applicant is a retired employee and the matter has been pending before the authority ~~from~~ <sup>by</sup> 23.02.06, without expressing any opinion on the merit of the matter the Respondent No.3 is directed to dispose of the pending representation of the Applicant at an earliest opportunity within one month from the date of receipt of this order. Ld. Standing Counsel for the Railways has no objection to it. O.A. is disposed of accordingly.

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Copy of Order with  
notice may be sent  
to R-3 by speed  
post and to other  
respondents by regd.  
post and copy of  
order may be given  
to both themselves.

15  
23.4.07

On 23/4/07  
S.O.(J)

Copy of the O.A. along with copy of this order be sent over to Respondent No.3 by speedy post, the cost of which the Ld. Counsel for the Applicant volunteers to bear.

Copy of this O.A. along with copy of this order be also sent to all the Respondents.

Copy of this order be also given to Ld. Counsel for both sides.

*BB/for*  
MEMBER (ADMN.)